

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 19.09.2013**

OA No. 251/2013

Mr. S. Shrivastava, counsel for applicant.  
Mr. Anupam Agarwal, counsel for respondents.

Learned counsel for the respondents submitted that the respondents have granted the relief, as claimed by the applicant in the present Original Application, vide order dated 26.06.2013 (Annexure R/1).

Learned counsel for the applicant agreed with the submissions made by the learned counsel for the respondents.

In view of the above submissions, the present Original Application has become infructuous and, hence, it is dismissed as having become infructuous. Therefore, the interim relief earlier granted stands vacated.

*V. J. Kumar*

(V. AJAY KUMAR)  
JUDICIAL MEMBER

*Anil Kumar*

(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Kumawat